

O.A. No. 235/07

ORDER DATED 5th May, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)
Hon'ble Shri C.R. Mohapatra, Member (A)

Mr. N.R. Routray, Ld. Counsel appears for the applicant and seeks permission to withdraw this Original Application for which he has filed a Memo on 02.05.08. Mr. S.K. Ojha, Ld. Standing Counsel for Respondents is present. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn.

Member (A)

K. Thankappan
MEMBER (J)